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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

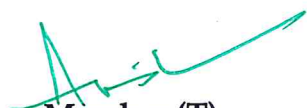
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

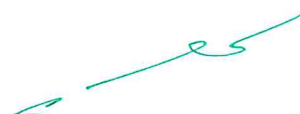
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 09/ 15	TP 71/16	For filing objections	397/ 398	Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastruc-ture Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	TRISHA CHANDRAN 9611909525	Petitioner	

**ORDER**

Counsel for Petitioner is present. Proxy Counsel for R1 to R3 is present. She requested time for filing application for recalling the order. However, the Counsel has not filed the application even today though they were treated absent on 19.12.2017. Therefore matter is listed for hearing on Petitioner side finally on 21.02.2018.

  
Member (T)

  
Member (J)